

High Court of Jammu and Kashmir
(Office of the Registrar General at Srinagar)

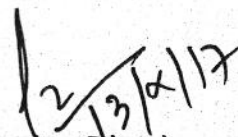
ORDER

No:- 928

Dated:- 13/10/2017

In the interest of the Administration Shri Sanjeev Kumar Bhagat, Principal District & Sessions Judge, Bandipora and Shri Sarfraz Hussain Shah, Principal District & Sessions Judge, Kargil shall swap their respective places of posting with immediate effect.

By Order


(Sanjay Dhar)

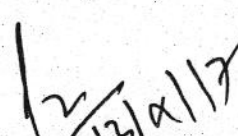
Registrar General

No:- 26308-25/RS

Dated:- 13/10/2017

Copy of above forwarded to the :-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K for information.
4. Registrar Judicial, High Court Wing, Jammu /Srinagar for information.
5. Shri Sanjeev Kumar Bhagat, Principal District & Sessions Judge, Bandipora.
6. Shri Sarfraz Hussain Shah, Principal District & Sessions Judge, Kargil.
..... for information and immediate compliance.
7. Central Project Coordinator e-Court, High Court of J&K, Srinagar for uploading the same on the High Court Website.


Registrar General